

IN THE COURT OF JUDICIAL MAGISTRATE, TIRUMANGALAM

Present: Thiru.M.C.Arun, L.L.B.,

Judicial Magistrate, Tirumangalam

Dated this the 17th day of August 2020.

Cr.M.P.No.829/2020

Vasanthakumar, (Aged 32/2020),
S/o.Selvam,

... Petitioner/Accused

-/Vs./-

State through the Sub Inspector of Police,
Tirumangalam Town P.S. in Cr.No.866/2020
U/s.342, 302, 201, 120(B) IPC

... Respondent/Complainant

Date of Remand:10.08.2020

This bail Petition filed U/s.437 Cr.Pc. The bail is coming before me on this day in the presence of Tr.A.Velusamy, Advocate for the Accused and A.P.P.II, for the Prosecution this court passed the following:

ORDER

Heard. Records Perused. The offence is exclusively triable by the Hon'ble court of sessions and considering the facts and circumstances of this case, this court is declined to grant bail. Hence this bail petition is dismissed.

Pronounced by me in the open court on this the 17th day of August 2020.

Sd/-Tr.M.C.Arun,
Judicial Magistrate,
Tirumangalam.